

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

IA(I.B.C)/2215(CH)2023

In

CP (IB) No. 486/Chd/Hry/2019

(Admitted)

IN THE MATTER OF:

Sainsons Pulp and Papers Ltd.

...

Petitioner

Under Section: 10, 54(1), IBC 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.08.2024.

Sd/-

Court Officer